


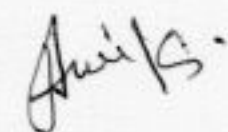
Allahabad Bench

C P No.79/241-243/ALD/ 2016,
CA No. 273/2018, CA No. 54/2019,
CA No. 235/2019, CA No. 236/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2019

NAME OF THE COMPANY: Prajnajy Sharma v/s Allahabad Galvanising Pvt. Ltd

SECTION OF THE COMPANIES ACT: 241/244 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	NAVANEET KR. SHUKLA	Advocate on behalf of Mr. Nitin Sharma	Petitioner	
2.	Anil Kumar	PCS	Resp. 1 to 4 avel 9	

CP NO. 79/241-243/ALD/2016, CA NO. 273/2018, CA NO. 54/2019,
CA NO. 235/2019, CA NO. 236/2019.

Sh. Navneet Kr. Shukla holding brief of Sh. Nitin Sharma, Advocate for the petitioner and Sh. Anil Kumar, PCS for the respondent nos. 1 to 4 are present.

CA NO. 235/2019

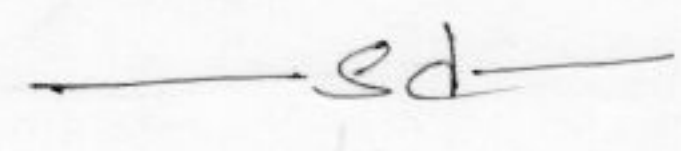
Learned counsel for the respondent seeks time to file reply to the application filed by the petitioner. Two weeks time is granted for filing the same.

CA NO. 236/2019.

Learned counsel for the respondent seeks time to file reply to the application filed by the petitioner. Two weeks time is granted for filing the same.

Put up on 20.01.2020.

Dated: 19.12.2019



(Justice Rajesh Dayal Khare)
MEMBER (J)